NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/154/2016

NAME OF THE PETITIONER(S)

: A.L Pirianan Shanmugam & Another

NAME OF THE RESPONDENT(S)

: M/s Mahalakshmi Textiles ltd & 5 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R. Prithvirgy
(Por) R. VENKATAVARADAN Counsel Boy
Respondents 1, 286

G. SENTHIL KUMPAR

FOR PESPONDENT NO.3

G. JUNI

ORDER

Counsel for petitioner called but absent. Shri R Prithviraj, counsel for R1, R2 & R6 present and filed vakalat and counter on behalf of R6. He is directed to serve a copy of the counter to the other side. Shri G Senthil Kumar, counsel representing R3 present and sought time for filing vakalat for R3. Time extended at request with a direction to file counter on behalf of R3. Put up on 19.01.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)